at the rate of 4 per cent, per annum and the second loan amounting to 19-5 million dollars carries interest at the rate of 4 7/8 per cent.

(b) and (c). A statement giving the required information is laid on the Table of the House.

(d) Yes, Sir.

## LOANS FOR INDUSTRIAL HOUSING SCHEMES

Statement showing the rute of interest on loans sanctioned by Central Government to various State Governments for River Valley Schemes.

W . D . 1 . D	
West Bengal and Bihar- P	
Prior to 1st July 1951	$3\frac{1}{2}$
From 1st July 1951 to 31st	
December 1951	38
From 1st January 1952 to	3
31st March 1952	34
From 1st April 1952	41
Orissa—	*:
Prior to 31st March 1951	$3\frac{1}{2}$
From 1st April 1951 to 31st	
Dacember 1951	38
From 1st January 1952 to	
31st March 1952	3%
From 1st April 1952	41
Punjab-	Los
From 1st April 1951 to 30th	
June 1951	31
From 1st July 1951 to 31st	
December 1951	31
From 1st January 1952 to	
31st March 1952	33
From 1st April 1952	41

65. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the actual disbursement of loans for Industrial Housing Schemes during the years 1950-51, 1951-52 and 1952-53 was less than the budgeted amount;

'(b) which of, the State Governments did not avail of the loans granted to them during the above years; and

(c) "the reasons for not showing the actual amount of the loans given in

1951-52 in Volume III of the Demands for grants for 1953-54?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR 'SWARAN SINGH): (a) Except during the . year 1952-53 the disbursements were not materially less than the budgeted

amounts.

(b) The following State Governments did not utilise the amounts shown below, out of the loans granted to them (the figures in brackets show in each case the total amounts sanctioned): —

1950-51

		100-01		
I. 2.	Bombay Madhya	Rs. 90,460	Rs. (75,00,000)	
		6,00,000	(10,00,000)	
		1951-52		
3.	Bombay	10,10,130	(44,00,000)	ļ
4.	Madhya Pradash.	10.00.000	(10.00.000)	
5.	Punjab	5,00,000	(5.00.000)	
5.	Madras	9,00.000	(9,00.000)	
7.	Mysore	15,82,000	(20,00,000)	

Except the figures at serial Nos. 4, 5 and 6, the others are not yet final and will<sup>1</sup> require some adjustment.

Apart from the States named above loans were also given to Assam (Rs. 10 lakhs), Hyderabad (Rs. 20 lakhs), Travancore-Cochin (Rs. 10 lakhs), Bihar (Rs. 35 lakhs) and Orissa (Rs. 20 lakhs) exact figures about the utilisation of the amount cannot be given as in some cases, work is in progress and in others the question of utilisation or adjustment is still under consideration.

## 1.952-53

As the amounts were sanctioned only recently, it is not possible yet to say whether they will be fully used up or not.

(c) The normal practice is to give the account figure for the sub-head as a whole and not for individual items of the sub-head.

## CENTRAL GOVERNMENT PROPERTIES ON HILL STATIONS

66. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the amount annually spent since

1948 on the maintenance of the Cen^ tral Government's property in Simla;

Written Answers

(b) whether the Central Government own any immovable property at any other hill station; if so, what are those hill stations; and

(c) the nature and the value of the-property at each of these hill stations?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) The amount spent by the Central Public Works Department on the maintenance of Central Government property in \*Simla and \*Kasauli annually are-

		Rs.
1948-49		 7,33,195
1949-50		 7,97,134
1950-51	1.00	 9,41.685
1951-52		 9,05,360

\*(The expenditure incurred on the' maintenance of buildings at these two stations is booked jointly.,)

(b) and (c). Yes, Sir. A statement showing the name of hill stations, nature of civil buildings of the Central Government, maintained by the Central Public Works Department, and their value is placed on the Table of the House.

As regards buildings maintained by 1 Department other than the Central Public Works Department, the informs tion is not readily available.

- Sta tement showing the nature and [ value of immovable property of the Central Government at Hill Stations other than Simla and Kasauli.
- Name of Hill Station and Value: nature of property Rs.

Mussoorie (U.P.) (Residen-... 2,71,048 tial)

- Mukteswar (U.P.) (Residential and non-residen-..17,96,330 tial) ... 17,96,330
- Kodaí Kamal (Madras) (Residential) 1.14.000 ... • • • (Non-residential) 1,30,000 ... Sikkim and Darjeeling Dis-
- trict)-

L	]; to Questions	3062
		Rs.
	Gangtok (Residential)	99,407
	Rangpo (Residential)	15,08 <b>3</b>
	Pakyong (Residential)	8,737
	Ari (Residential)	1,662
•	Chungthang (Residential)	19,490
	Shamdong (Residential)	3,031
	Singtam (Residential)	380
	Tarkhola (Residential)	910
	Shillong (Residential and	
	non-residential)	2,00,902
	Changu (Residential)	2,238
	Ghatong (Residential)	. 8,136
	Kupup (Residential)	3,390
	Karponong (Residential)	13,649
	Lachen (Residential)	4,215
	Martam (Residential)	17,58 <b>6</b>
	Dickchu (Residential)	4,922
	Rangli (Residential)	5,878
	Sankhukhola (Residen-	
	tial)	5,558
	Sedonchen (Residential)	8,390
	Singhik (Residential)	8,312
	Thangu (Residential)	12,1 <b>62</b>
	Toong (Residential)	2,240
	Mt. Abu (Residential) and	
	non-residential) I	3,00,000
DU	NTRIES PURCHASING RUBBER	FROM

Co INDIA

67. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the names of countries which have the been pur chasing rubber from India during the last three years?

THE MINISTER FOR COMMERCE (SHRT D. P. KARMARKAR): United Kingdom, Ceylon, Canada, France and United States of America.

## U.S. TECHNICAL PERSONNEL IN INDIA UNDER T.C.P.

68. SHRI S. MAHANTY: Will the Minister for PLANNING be pleased to state:

(a) the totel number of the United States technical personnel in India under the Operational Agreement No. 8 of the Technical Co-operation Programme;